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NOTIFICATION
(INCOME-TAX)

No. 8787 (F.No.197/163/83-IT(AI)): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "National Cooperative Development Corporation" for the purpose of the said section for the period covered by the assessment years 1984-85 to 1987-88.

(K.K. TRIPATHI)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

To
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2. The Commissioner of Income-tax, Delhi-III, New Delhi w.r.to his letter No. CIT.III/HQ/86-87/355 dated 15.5.1986.
3. All Commissioners of Income-tax.
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